NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP 24-B/2016 with TP No. 24/397-398/NCLT/AHM/2016 (New) CA 106 of 2015 with C.P. No. 22/397-398/CLB/MB/2012(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2017

Name of the Company:

Niklesh T. Nihalani

V/s.

Rohit Dyeing & Printing Mills Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1 DHIREM R. DAVE PUS Petitioner

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<u>ORDER</u>

Learned PCS Mr. Dhiren Dave present for Original Petitioner. None present for Original Respondents.

Respondents sent letter for adjournment.

List the matter on 06.10.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 21st day of September, 2017.